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arm ihc Central Government with powers to declare emergency in any part of tlie country; anil

(b) if so, whether Government propose to consult all the States in this rejard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/

गह मंत्रालय में राज्य मंत्रा (SHRI K. C.PANT): (a) and (b) The matter is under consideration of the Government.

INDUSTRIALISATION OV NORTH BENGAL DrSTRICTS

227. SHRI CHITTA BASU: SHRI MAHITOSH PURAKA-YASTHA:

Will the Minister of INDUSTRIAL DE-आद्योगिक विकास मंत्री

be pleased to

state:

(a) whether the Government of West Bengal have submitted any specific proposal lor the industrialisation of the North Bengal Districts;

(b) if so, the details of the proposal;

(c) the decision taken by Government thereon;

(d) whether Government propose to set up any industrial unit under the Public Sector in North Bengal; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT/

औद्योगिक विकास मंत्रालय में राज्य मंत्री

(SHRI GHANSHYAM OZA) : (a) to (e) The State Government is carrying out a survey of each district from the point of view of identifying industries suited to the local area, based largely on local raw materials and skills. Targets have been set for the establishment of small industrial units in the region. To start with, the State Government proposes to promote the setting up of 375 small scale units per year n the districts of North Bengal. The State jovernment has taken a decision to encourage industries of a permanent nature, particularly those based on the supply of naterials from forest and agricultural esources in the backward districts of the

Stale. After studying the resources available' the State Government is of the view thai a medium sized paper mill and a particle board factory, based on the supply of timber from the forests of North Bengal as also from the adjoining areas, can be set up. A unit for the preservation of fruits can also be established. Efforts are being made to persuade prospective entrepreneurs to bring up schemes on these lines.

The West Bengal Industrial Development Corporation has submitted a proposal for a watch manufacturing unit in the public sector in North Bengal. There is at present no proposal in view for the setting up of a Central Public Sector Unil in North Bengal.

CRISIS IN FILM INDUSTRY IN WEST BENGAL

228. SHRI KALYAN ROY : Will the Minister of INFORMATION AND BROAD-CASTING/ **VITTE MIX MULTICAL PRODUCT** he Pleased to state:

(a) whether Government's .attention has been drawn to reports of acute crisis in the Bengali film industry in West Bengal: and

(b) if so, what steps Government propose to take to help the industry to face this crisis?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND

BROADCASTING/ सूचना और प्रसारण मंत्रा-

लय में उपमंत्री (SHRI DHARAMV1R SINGH): (a) Yes, Sir.

(b) Enquiries have been made from the State Government, who have informed the Central Government that this crisis has been engaging their attention for some years. State Government had appointed a Film Enquiry Committee under the Chairmanship of Justice K. C. Sen in 1962. Another *Ail hoc* Committee headed by Shri R. Gupta was set up in 1966 by the State Government. The reports of both these Committees were published in 1968.

In June, 1969 a State Film Consultative Committee was appointed by the State Government consisting of representatives of all sectors of the film industry. This Committee was entrusted with the task of suggesting methods for implementing different recommendations of the previous committees as also making new recommendations, if any, in view of the dunging situation. Its report containing various measures for improvement of the industry i.-: now under consideration of the State Government.

FOREIGN NATIONALS IN INDIA

229. SHRIM. K. MOHTA : Will the Minister of HOME AFFAIRS/ **गृह मन्त्रो** be pleased to state:

(a) the number of foreign nationals, who have been staying in India for a long time and are now seeking Indian nationality;

(b) the number of such persons who have been given Indian nationality during the last one year;

(c) the guiding principles in granting Indian nationality to foreign nationals ; and

(d) the number of persons who have been refused Indian nationality?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/

गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT) : (a) As on 10th November, 1971 the Central Government had before them 38 applications for grant of Indian citizenship. These are under consideration.

(b) According to the information available, 1542 persons of Indian origin were registered as Indian citizens under section 5 (1) (a)/(d) of the Citizenship Act, 1955, by the Collectors in the Districts during the period from 1.7.1970 to 30.6.1971. Besides, 301 foreigners were granted Indian citizenship by registration under section 5 (I) (c), and naturalisation under section 6(1), of the Citizenship Act, 1955 by the Central Government during the same period.

(c) Citizenship is granted to the foreign nationals in accordance with the provisions of the Citizenship Act, 1955 and the Citizenship Rules, 1956.

(d) Statistics have not been maintained. The information is, therefore, not available.

230. [Transferred to the 3fkh November, 1971.]

KILLINGS BY NAXALIU-S IN PUNJAB

231. SARDAR GURCHARAN SINGH TOHRA : Will the Minister of HOME AFFAIRS/ गृह मन्त्रो be pleased to state:

(a) the number of people killed *m* Punjab by the Naxalites since the imposition of Presidents' rule;

(b) the number of persons arrested in this connection; and

(c) the action being taken against the culprits?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/ (SHRI F. H. MOHS1N): (a) According to information received from the State Government, ten persons have been killed in Punjab by the Naxalites since imposition of Presidential rule.

(b) Four arrests have been made in con nection with these murders.

(c) Cases are still under investigation.

REFORMS IN THE INDIAN PRESS

232. SHRI PRANAB KUMAR MUK-HERJEE: KUMARI SHANTA VAS1SHT:

Will the Minister of INFORMATION

AND

BROADCASTING/सूचना ओर प्रसारण ...

मन्त्री be pleased to slate:

(a) whether there is any comprehensive scheme under Government's consideration to bring about suitable reforms in the Indian press; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING.

सचना और प्रसारण मन्त्रालय

i current (SHRI DHARAMV1R SINGH): (a) and (b) Certain proposals For the diffusion of ownership of major newspapers and news agencies are at present under Government's consideration. A group of Ministers is being set up to go into all aspects of the matter. It is not possible to indicate the time by which this examination will be complete.